

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 121 of 2020

In the matter of:

Pankaj Kumar Mishra

.....Appellant

Versus

Registrar of Companies, Mumbai & Anr.

.....Respondents

Present:

For Appellant:- Mr. Saurabh Agarwal, Mr. Komal Mundhra and Mr. Shantanu Singh, Advocates.

For Respondent :- None

ORDER
(VIRTUAL MODE)

22.09.2020- Nobody is present on behalf of the Respondents. Even on earlier date i.e. 04.09.2020, Respondents were unrepresented. In such a situation, we proceed ex-parte against the Respondents.

Heard Learned Counsel for the Appellant at length.

Judgment Reserved.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Balvinder Singh)
Member (Technical)

SC/RR